

**Nomination of cases by Hon'ble the Chief Justice on 04.04.2016**

| <b>Sl no.</b>            | <b>Case details</b>   | <b>Nominated to-</b>                                     | <b>File delivered in section</b>                   |
|--------------------------|---|--|--|
| <b>In DB as a member</b> |   |  |  |
| <b>1</b>                 | <b>First Appeal – 285/1999<br/>(Nominated on 01.04.2016)</b>  | <b>Hon. Sudhir Agarwal, J.<br/>(All connected cases)</b> | <b>First Appeal Section<br/>on 05.04.2016</b>      |
| <b>2</b>                 | <b>First Appeal – 108/2002<br/>with<br/>First Appeal – 110/2002<br/>with<br/>First Appeal – 99/2002<br/>with<br/>First Appeal – 95/2002<br/>with<br/>First Appeal – 92/2002<br/>with<br/>First Appeal – 94/2002<br/>with<br/>First Appeal – 88/2002<br/>with<br/>First Appeal – 85/2002<br/>with<br/>First Appeal – 83/2002<br/>with<br/>First Appeal – 116/2002<br/>with<br/>First Appeal – 89/2002<br/>with<br/>First Appeal – 86/2002<br/><br/>(Nominated on 01.04.2016)</b> | <b>Hon. Sudhir Agarwal, J.<br/>(All connected cases)</b> | <b>First Appeal Section<br/>on 05.04.2016</b>      |
| <b>3</b>                 | <b>Central Excise Reference –<br/>5/2011</b>  | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on<br/>05.04.2016</b> |
| <b>4</b>                 | <b>Central Excise Reference –<br/>2/2009</b>  | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on<br/>05.04.2016</b> |
| <b>5</b>                 | <b>Custom Appeal – 797/2012</b>   | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on<br/>05.04.2016</b> |
| <b>6</b>                 | <b>Central Excise Appeal –<br/>741/2012<br/>with<br/>Central Excise Appeal<br/>Defective – 90/2003</b>  | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on<br/>05.04.2016</b> |
| <b>7</b>                 | <b>Central Excise Appeal –<br/>325/2011<br/>with<br/>Writ Tax – 1715/2008<br/>with<br/>Writ Tax – 232/2007</b>  | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on<br/>05.04.2016</b> |
| <b>8</b>                 | <b>Central Excise Appeal –<br/>347/2009</b>   | <b>Hon. Tarun Agarwala, J.</b>                           | <b>S.T.R./T.T.R.<br/>Section on</b>                |

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|   |  |   | 05.04.2016                           |
| 9   | W.P. - 14417/2016                        | Hon. V.K.Shukla, J.                         | Computer Fresh Section on 04.04.2016 |
| 10  | CrI. W.P. - 6898/2016                    | Hon. Arun Tandon, J.                        | Computer Fresh Section on 04.04.2016 |
| Hon....., J.                                |  |   |                                      |
| 11  | W.P. - 2691/2016                         | Hon. Sunita Agarwal, J.                     | Writ C-II Section on 05.04.2016      |
| 12  | W.P. - 10124/2016                        | Hon. Ashwani Kumar Mishra, J.               | Writ A-II Section on 05.04.2016      |
| 13  | W.P. - 14360/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 14  | W.P. - 14361/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 15  | W.P. - 14362/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 16  | W.P. - 14363/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 17  | W.P. - 14364/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 18  | W.P. - 14365/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 19  | W.P. - 14420/2016                        | Hon. P.K.S.Baghel, J.                       | Computer Fresh Section on 04.04.2016 |
| 20  | Art. 227 – 1943/2016                     | Hon. R.S.R.(Maurya), J.                     | Computer Fresh Section on 04.04.2016 |
| Appropriate Court dealing with such matters |  |   |                                      |
| 21  | Bail – 22818/2015 with Bail – 19474/2015 | Appropriate Court dealing with such matters | Bail Section on 05.04.2016           |
| 22  | W.P. - 13990/2016                        | Appropriate Court dealing with such matters | Computer Fresh Section on 04.04.2016 |
| 23  | W.P. - 13988/2016                        | Appropriate Court dealing with such matters | Computer Fresh Section on 04.04.2016 |

**Special Order**

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| <b>24</b> | <b>W.P. - 14625/1983<br/>with<br/>W.P. - 788/2006<br/>with<br/>W.P. - 9827/2006<br/>with<br/>W.P. - 35836/2006<br/>with<br/>W.P. - 35786/2006<br/>with<br/>W.P. - 35831/2006</b> | <b>“In view of the order passed by<br/>Hon'ble Supreme Court lay/list before<br/>Hon. Anjani Kumar Mishra, J. for<br/>final disposal together with connected<br/>matters.”</b> | <b>Supreme Court<br/>Appeal Section on<br/>05.04.2016</b> |
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
05.04.2016